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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.232/94

Date of order: 29.6.1995  
(2)

Imamuddin : Applicant.

Vs.

Union of India & Ors. : Respondents.

Mr.R.A.Sugandh : Counsel for applicant.

Mr.V.S.Gurjar : Counsel for respondents

CORAM:

Hon'ble Mr.O.P.Sharma, Member(Adm.)

Hon'ble Mr.Ratan Prakash, Member(Judl.)

PEP HON'BLE MR.O.P.SHARMA, MEMBER(ADM.)

This is an application by Shri Imamuddin for reinstatement on a Group-D post in Air Force School, Jaipur. The applicant seeks permission to withdraw this petition and he wants to pursue the remedy elsewhere. He is permitted to withdraw this application. The application is dismissed as withdrawn.

  
(Ratan Prakash)

Member (Judl.)

  
(O.P.Sharma)

Member (Adm).